

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1726
TO BE ANSWERED ON- 05/12/2024

WELFARE OF PARTICULARLY VULNERABLE TRIBAL GROUPS

1726. DR. GUMMA THANUJA RANI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of Particularly Vulnerable Tribal Groups (PVTGs) in the country;
- (b) the current status of implementation of schemes for the welfare and development of PVTGs, particularly in Andhra Pradesh;
- (c) the steps taken by the Government to ensure access to education, healthcare and livelihood opportunities for PVTGs;
- (d) whether any specific measures have been implemented to protect the cultural heritage and traditional knowledge of PVTGs; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): For the socio-economic development of 75 PVTG communities residing in 18 States and one UT, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) on 15th November 2023. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries. The details of benefits given under the Abhiyan scheme, across the country including Andhra Pradesh, since its inception is given in **Annexure-I**.

Ministry of Tribal Affairs through the State Governments/ UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population and infrastructure gaps in order to cover PVTG residing in villages & habitations covered under PM JANMAN. Based on the data captured (as on 21.11.2024), State/UT- wise, PVTG population is tabulated at **Annexure-II**.

(d) & (e): Ministry of Tribal Affairs extends support to the State Governments through the scheme 'Support to Tribal Research Institute' (TRI) to protect the cultural heritage and traditional knowledge of PVTG. Funds are also given for organisation of festivals, Adi Mahotsav, tribal language, exchange visits, ethnographic studies, traditional practices, exchange visits etc so as to ensure preservation and promotion of tribal culture including PVTGs. The details of such projects sanctioned (State Wise Year wise) by the Ministry may be seen at the web site of the Ministry (https://tribal.nic.in/Display_Apex_Minutes.aspx)

Annexure-I

Annex referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No.1726 for answer on 05.12.2024 raised by Dr. Gumma Thanuja Rani regarding “Welfare of Particularly Vulnerable Tribal Groups”

PM JANMAN Progress (as on 21st November 2024)

Name of Ministry	Intervention	Mission Target (2023-2026)	Sanctions	Financial Sanctions (Rs in Crore)
M/o Rural Development	Pucca houses	~ 4.90 lakh pucca houses	336367 houses	2722.14
	Connecting roads	8000 Km road	4484.30 km road	3386.2
M/o Health and Family Welfare	Mobile Medical Units (MMUs)	1000 MMU	616 MMUs	208.7
D/o DW&S, M/o Jal Shakti	Piped Water Supply (FHTCs)	15309 Villages	6350 Villages 100% Saturated	344.35
M/o Women and Child Development	Anganwadi Centers (AWCs)	2500 AWCs	1864 AWCs	311.16
D/o SE&L, M/o Education	Hostels	500 Hostels	194 Hostels	476.16
DoT, M/o Communications	Mobile towers	Coverage of 3959 habitations	1499 habitations	204.3
M/o Power	Energization of HHs	~ 2.65 lakh HHs	140440 HHs	516.15
M/o New and Renewable Energy	Energization of HHs	All eligible and uncovered by MoP	9569 HHs	47.86
M/o Tribal Affairs	Multipurpose Centres (MPCs)	1000 MPCs	873 MPCs	119.24
	Setting up of VDVks	500 VDVks	501 VDVks	33.61 (including Rs. 12.20 Cr of MoSDE)
Total (Rs. in Crore)				8369.87

*As information provided by concerned Ministries

The details of benefits given under PM JANMAN (as on 21.11.2024) in Andhra Pradesh

Ministry	Intervention	Sanctions	Financial sanctions (in Rs. cr)
MoRD	Pucca houses	32258 houses	44.33
	Connecting roads	315.538 Km road	280.53
MoJS	Piped Water Supply	372 villages saturated	Not Available
MoHFW	Mobile Medical Units (MMUs)	119 MMUs sanctioned	40.31
MoWCD	Anganwadi Centers (AWCs)	266 AWCs	43.44
MoE	Hostels	8 Hostels	18.85
MoP	Energization of HHs	25054 HHs	88.71
MNRE	Energization of HHs	1675 HHs	8.38
DoT, MoC	Mobile towers	1010 habitations	94.5
MoTA	Multipurpose Centres (MPCs)	125 MPCs	14.97
	Setting up of VDVks	73 VDVks	3.105

*As per information provided by concerned Ministries

Annexure-II

Annex referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No.1726 for answer on 05.12.2024 raised by Dr. Gumma Thanuja Rani regarding “Welfare of Particularly Vulnerable Tribal Groups”

PVTG population based on the mobile application-based habitation survey by State Governments / UT Administrations/department (as on 21.11.2024)

S.No	State*	PVTG Population
1	ANDAMAN & NICOBAR	191
2	ANDHRA PRADESH	492552
3	CHHATTISGARH	229743
4	GUJARAT	153516
5	JHARKHAND	398952
6	KARNATAKA	57448
7	KERALA	29511
8	MADHYA PRADESH	1229201
9	MAHARASHTRA	623143
10	ODISHA	300436
11	RAJASTHAN	128456
12	TAMIL NADU	380376
13	TELANGANA	63194
14	TRIPURA	273240
15	UTTAR PRADESH	3527
16	UTTARAKHAND	92233
17	WEST BENGAL	67087
Grand Total		4522806

* Bihar and Manipur are the other States covered under Abhiyan.
